CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

Original Application No. 330/00340/2020

Dated: This the **10**th day of **August** 2020

PRESENT:

HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

- 1. Jay Kumar aged about 34 years, S/o Sri Rajendra Prasad R/o T/18, Railway Colony, Farrukhabad.
- 2. Pradeep Kumar aged about 35 years, S/o Late Jagdish R/o M/130, Railway Colony, Pilibhit, presently working on Group 'D' post at Pilibhit 262001.

... Applicants

By Adv: Shri Vinod Kumar

VERSUS

- 1. Union of India through General Manager, North Eastern Railway, Gorakhpur.
- 2. Divisional Railway Manager (P), North Eastern Railway Izzat Nagar, Bareilly.
- 3. Additional Divisional Railway Manager, North Eastern Railway, Izzat Nagar, Bareilly.
- 4. Arun Kumar Kannaujia S/o Kanhiya Prasad.
- 5. Sushil Kumar Sarovar S/o Basant Ram.
- 6. Arjun Kumar Baitha S/o Moti Lal Baitha all 3 Juniors selected to Group C at N.E. Rly. Izzat Nagar, Bareilly.

...Respondents

By Adv: Shri P.K. Rai

<u>ORDER</u>

By HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J)

Heard Shri Vinod Kumar, learned counsel for the applicants and Shri
 P.K. Rai, learned counsel for the respondents on admission and perused the record.

2. At the very outset, learned counsel for the applicants submitted that

the applicants will be satisfied if respondents no. 2, who is the

competent authority, is directed to consider and decide the pending

representation dated 16.07.2020 (Annexure A-6) of the applicants in a

time bound manner and further to keep vacant 2 posts in Group 'C'

(Commercial cum Ticket Clerk) till the disposal of their representation.

3. In view of the above, no useful purpose is going to be served in

keeping this matter pending.

4. Accordingly the OA is disposed of with direction to respondent No. 2

to consider and decide the representation dated 16.07.2020

(Annexure A-6) of the applicants, by a reasoned and speaking order

within a period of 6 weeks from the date of receipt of a certified copy

of this order. The respondent no 2 is further directed to give a copy of

the order so passed on the representation to the applicants without

any delay. For a period of 6 weeks or till the disposal of

aforementioned representation of the applicants, whichever is earlier,

2 posts of Group 'C' (Commercial cum Ticket Clerk) shall be kept

vacant.

5. No order as to costs.

(Anand Mathur)
Member (A)

(Justice Vijay Lakshmi) Member (J)

Manish/-